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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/65/2016  
NAME OF THE PETITIONER(S) : J. Sivakumar & Another  
NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

R. Aravind  
(R. ARAVIND)  
14/03/17.  
COUNSEL FOR  
PETITIONER.

K.K. MURALITHARAN

For Respondents

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**ORDER**

Shri R Aravind, counsel for present. Counsel for petitioner stated that the application which has been previously filed in the High Court of Madras regarding challenging of the MoU dated 28.10.2008 was transferred to the Civil Court and submitted that the same has been withdrawn. Shri K K Muralitharan, counsel for respondents present and replied that he has no information in this regard and hence he could not make any submissions regarding the pendency of the civil suit. As seen in the records, the pleadings are complete and the matter is posted for final arguments on the next date of hearing. Put up on 07.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)